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C.A.No. 4033 OF 2002

ITEM No.5

Court No. 2

SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.4033/2002 (For Preliminary Directions)

JIBONTARA GHATOWAR

Appellant (s)

VERSUS

SARBANANDA SONOWAL & ORS.

Respondent (s)

Date : 29/07/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAIK
HON'BLE MRS. JUSTICE RUMA PAL

For Appellant (s)

Mr. Kapil Sibal, Sr.Adv.
Ms. Krishna Sarma,Adv.
Mr. Ng. J.R. Luwang,Adv.
Mr. Atul Kumar,Adv.
for M/s. Corporate Law Group

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Appeal admitted.

.SP1

(Neena Verma)
Court Master

(Suneet Bala Sharma)
Asstt. Registrar